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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/149/2016

NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others

UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, ADV
For KSR & Co company secretaries up
CBE For Petitioner

[Signature]

2. S. Manoj Kumar
(for Bhagavathi) For Respondent

[Signature]

ORDER

Counsel representing both the parties are present. Both the counsel submitted that settlement talks between the parties, in the presence of the mediator, are in progress and sought time for reporting the final outcome of the settlement. Time extended at their request. Put up on **28.04.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)